## GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

# RAJYA SABHA UNSTARRED QUESTION NO. 745 TO BE ANSWERED ON 8<sup>TH</sup> FEBRUARY, 2022

#### ADOPTION OF TWO CHILD POLICY

#### 745 # DR. KIRODI LAL MEENA:

### Will the **MINISTER OF HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether Government proposes to bring Two child policy in the country in order to control rising population, if so, the details thereof;
- (b) if not, the reasons therefor; and
- (c) the details of other measures taken by Government including bringing legislation to control the rising level of population?

# ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. BHARATI PRAVIN PAWAR)

(a) to (c) A National Population Policy was formulated in the year 2000 with the long term objective of attaining Population Stabilization by 2045.

Under the aegis of the policy, India is on its way to achieve population stabilization:

- The Total Fertility Rate (TFR) declined to **2.0 in 2019-21** (NFHS 5) which is below replacement level.
- 31 out of 36 States/ UTs have already achieved replacement level fertility (NFHS 5).
- The **Modern Contraceptive usage** has increased to **56.5%** (NFHS 5).
- The Unmet Need for Family Planning has declined to 9.4% (NFHS 5).
- The Crude Birth Rate (CBR) has declined to 19.7 in 2019 (SRS).

The Government implemented various schemes which have been instrumental in reining in the growth of population, few of which are mentioned below:

- Mission Parivar Vikas implemented in 13 states for substantially increasing access to contraceptives and family planning services. These states are seven high focus states (Bihar, Uttar Pradesh, Madhya Pradesh, Rajasthan, Jharkhand, Chhattisgarh and Assam) and six North-Eastern states (Arunachal Pradesh, Manipur, Meghalaya, Tripura, Nagaland and Mizoram).
- Expanded Contraceptive Choices: The current contraceptive basket comprising Condoms, Combined oral contraceptive pills, Emergency contraceptive pills, Intra-uterine contraceptive device (IUCD) and Sterilization is expanded with inclusion of new contraceptives namely Injectable contraceptive (Antara programme) and Centchroman (Chhaya).
- Compensation scheme for sterilization acceptors which provides compensation for loss of wages to the beneficiary.
- **Post-partum Intrauterine contraceptive device (PPIUCD)** services are provided post delivery.
- Scheme for Home Delivery of contraceptives by ASHAs at doorstep of beneficiaries.
- Family Planning Logistics Management Information System (FP-LMIS): dedicated software to ensure smooth forecasting, procurement and distribution of family planning commodities across all the levels of health facilities.